

(SIDBI) at interest rates to be specified by RBI. This concession shall be available only for a period of three years after commencement of banking business by the new private sector banks.

The existing private sector banks have also been advised by RBI to achieve the stipulated targets and the sub-targets at the earliest. Failure on the part of banks to achieve the stipulated targets and the sub-targets could invite RBI action such as raising of reserve requirements, withdrawal of re-finance facilities.

(c) Yes, Sir.

(d) and (e). The new Department of Supervision will look after the work relating to supervision of commercial banks including private sector banks and foreign banks. Over a period of time, the jurisdiction of the new Department will also be extended to the supervision of financial institutions and non-banking financial companies. It will also undertake inspection/surveillance activities.

Human Development Index

4688. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1538 on August 3, 1994 and state :

(a) the rank of our country in terms of Human Development Index since its inception, year-wise;

(b) the formula for the determination of the Human Development Index;

(c) whether the statistical inputs in determination of the Human Development Index are based on national data; and

(b) the view of the Government on Human Development Index as an index

of socio-economic development of a State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) The rank of India in terms of Human Development Index since its inception in 1990 is as follows :-

Sl. No.	Year	HDI Ranking
1	1990	94
2	1991	123
3	1992	121
4	1993	134
5	1994	135

(b) The formula for determination of Human Development Index is mainly based on social indicators *i.e.* life expectancy, adult literacy, mean years of schooling and real GDP per capita etc. The formula has evolved over the years.

(c) No information was sought from the Government of India.

(d) The Index, as computed in its present form, is not acceptable to Government of India.

12.00 hrs

[English]

RE : INCIDENT OF AN EXPLOSION IN JAMMU

SHRI JASWANT SINGH (Chittorgarh) : Sir, it is with great distress that I rise to express my very serious concern about the incident of an

explosion — of what it was is still not established — in Jammu in the resulting in the death of at least eight children.

There are some worrisome aspects and very briefly I would like to share those worrisome aspects with the House. Firstly, in the last two months, this is the fourth such incident.

Secondly, this incident took place yesterday in a colony which has been built entirely by servicemen. This matador which took children from this colony to school had a capacity of only 16. As against a capacity of 16, matador was carrying 42 children. All the children are servicemen's or ex-servicemen's children.

Thirdly, it moves about 4 km. and an explosion is caused in this matador. If an explosion is caused after the matador has moved three to four kilometres, it leads to the apprehension that it was caused by some other persons who use some kind of a remote device to cause this death of eight children belonging to ex-servicemen and servicemen. That this is the fourth such incident taking place should have cautioned the Government that this kind of insurgency, terrorism and attack on innocent citizens is not confined simply to the Vally of Doda and that Jammu has been drawn into all this.

Thereafter for 45 minutes after the explosion, the Police did not reach the spot. It is my information and I have been communicated of this information from Jammu that even the hospital in Jammu was not ready to receive the casualties. All the assistance for about 45 minutes to one hour that was provided by the local citizens, This is matter of very serious concern and it has taken place, only because in all the four incidents that

have happened in the past two months, there has not been a single arrest that has taken place so far. Not one single criminal has been apprehended in the last four incidents. Even now, today's information is that the kind of activity that should have immediately followed this matador disaster in Jammu like ceiling of roads, apprehension of personnel and extra surveillance, none of that happened.

I started by saying that it is my sad duty to express my great distress on repetition of such events in Jammu. What I request is that it is for the Government to come forward with an authoritative statement about what happened in Jammu in regard to this explosion and what the Government is doing to ensure that it will not take place again in Jammu.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Speaker, Sir, these incidents expose the hollow claims of the Government that the situation in Kashmir is improving and elections will be held there.....*(Interruptions)*

SHRI SHARAD YADAV (Madhepura) : Mr. Speaker, Sir, I would like to point out regarding the issue raised by Shri Jaswant Singh that it is the second time that the same incident has taken place on the same spot. The Government has been claiming oftenly that the situation in Jammu and Kashmir is improving. It is for the sake of integrity of the nation that peace should prevail in Jammu. We have got overwhelming support of the people there. In spite of such repeated incidents, the culprits are not apprehended. It is not the children of Jammu alone who are suffering, crimes have increased throughout India.

Incidents of kidnapping children are rampant in Delhi also. Thus the situation has become serious. The incident in question has taken place in a colony where the Jawans who ensure the security of our country reside. The matador was carrying 42 children which outnumber its capacity. Why this matter was not investigated? I would like to regret the similar brutal incident at Bombay also. This is not going to stop, these will rather increase. This proves incompetence of our intelligence department that criminalisation has snowballed all over the country to the extent that children have become victims. It is the last day of the session. Therefore, we should think over it seriously. Such challenges should be met all over the country on mass-level. We do not believe in violence. We will have to groom the people to follow non-violence. All the political parties will have to raise voice against such incidents and create an atmosphere that people become courageous and help the administration to curb such incidents. This should be discussed in the House extensively and I condemn the inhuman and most heinous crime committed against kids, which may be a threat to the unity of nation. Moreover I demand the Government also to condemn such incidents and make a *suo-motu* statement in this regard.

[English]

SHRI SOMNATH CHATTERJEE (Bolpur) : Mr. Speaker, Sir, no words can be strong enough to condemn this dastardly crime. I wonder when such harrowing incidents take place in the country, why the Government, on its own, does not come forward with a statement.

Jammu and Kashmir is under the Central administration. They should come themselves forward before the House

when the House is sitting and take the people into confidence. Instead of allowing various speculations to be made, this House should be made known about it. The children are being made the special target. In such incidents, one cannot but express horror, agony and anguish. It has happened not only once but has happened in the past also. And whether it was done by remote control device or something was planted inside this matador or whether even the type of activity that has gone to the extent of making children, innocent children, targets of attack, these are very serious issues. And if the Government is unable to apprehend people or hold parleys to stop it, I do not know what will be the future of this country about future protection. It has been said here also that children are being made the special targets. What is happening in Delhi? Very gruesome incidents have happened. When it has happened in Jammu, it is most disturbing. And the most heinous crime has been committed. The Home Minister is here. I hope, he will respond immediately and tell us as to what is the position and what is in the Government's information and what steps are going to be taken to prevent such incidents and whether anybody has been apprehended or not? And the message should go that nobody will be spared when such incident take place, apart from the question of prevention. If it takes place, nobody will be spared but there is no information. We, therefore, demand that the hon. Minister should tell us about it.

MR. SPEAKER : Would you like to say anything?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): Mr. Speaker, Sir, I am fully in agreement with what the hon. Members have stated that this is a very gruesome incident which has taken place in Jammu. And it becomes

all the more condemnable because of the fact that the target of attack happens to be the children. We do not have all the details. So we will have to get all the details and thereafter we will be able to inform the House. (Interruptions)

[Translation]

PROF. RASA SINGH RAWAT :
Though the incident took place pretty earlier yet its details have not come to the Government as yet. The Government claims that the situation is improving there and election will be held there. And even then this incident took place... (Interruptions)

[English]

SHRI S.B. CHAVAN : I think, it will not be possible for me to give all the details unless I get it from the State Government. And, thereafter, certainly, the House will be kept informed and public at large also will be kept informed.

I also appreciate the point raised by our esteemed friend Shri Sharad Yadavji that we have to consider very seriously one aspect of the political life in our society. The criminalisation of politics which is going on in a very big way is one of the issues which we would like to discuss with all the political parties as to how we should bring this about and what kind of action is called for. And this is not merely an academic issue now. It has become a reality. Unless very effective steps are taken, it is bound to spread and create conditions which will be very unhealthy for a democratic set up in this country. So, we are serious about it and would like to discuss it with all the leaders of the political parties.

12.14 hrs.

[Translation]

RE : MPs' LOCAL AREA
DEVELOPMENT SCHEME

SHRI SATYANARAYAN JATIYA
(Ujjain): Mr. Speaker, Sir, it has been stated that for the sake of MPs' local area development....

SHRI JASWANT SINGH
(Chittorgarh) : Mr. Speaker, Sir, I beg your pardon. The hon. Minister of Home Affairs has already accepted that he does not have the details, therefore, he cannot give any information to the House in this regard? But as today is the last day of the session, my humble submission is that it would be better if the august House is informed it before it is adjourned.

[English]

THE MINISTER OF HOME
AFFAIRS (SHRI S.B. CHAVAN) : We will try our level best.

[Translation]

SHRI SATYNARAYAN JATIYA :
Mr. Speaker, Sir, I want to submit that it is certainly a matter of our heavy responsibility.

MR. SPEAKER : We want to hear poetry and not the prose.

SHRI SATYNARAYAN JATIYA :
Sansad Sadasyon ko vikas par diya naya akash,

Parantu abhi tak dharti par nahin utri hamari aas,